

ITEM NO.23

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 7638/2023

ALOK KUMAR & ORS.

Appellant(s)

VERSUS

POORAN CHANDRA PANDEY & ORS.

Respondent(s)

WITH

C.A. No. 7639-7650/2023 (III-A)

Date : 29-01-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Mohd Fahad, Adv.
Mr. Satish Pandey, AOR
Mr. Aviral Saxena, Adv.
Mr. Abdul Qadir, Adv.

For Respondent(s)

Mr. Anurag Kishore, AOR
Ms. Ritika Srivastava, Adv.
Ms. Somna Dhowan, Adv.

Mr. Sudhansu Palo, AOR

Mr. Pawan Reley, Adv.
Mr. Akshay Lodhi, Adv.
Ms. Simran Singh, Adv.
Mr. Sajal Awasthi, Adv.
Mr. Gaurav Kumar, Adv.
Mr. Vinod Sharma, AOR

Ms. Pallavi Pratap, AOR
Ms. Prachi Pratap, Adv.
Mr. Prashant Pratap, Adv.

contd...

UPON hearing the counsel the Court made the following

O R D E R

Civil Appeal No(s). 7638/2023

Respondent Nos.1 to 5, 6(i & ii), 7-31, 32(i-iii), 33 and 34 are duly represented.

Respondent No.35 has been deleted vide Hon'ble Judge in Chambers' order dated 20.1.2023.

C.A. No. 7639-7650/2023

All respondents are duly represented/served.

Parties may file statement of case within the stipulated period.

Registry to process the matters for listing before the Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar